

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No.98/2022

In

Original Application No.180/2021

Mukul Kumar

....Applicant

v/s

State of Uttar Pradesh & Ors.

... Respondents

Action Taken Report in compliance to directions of Hon'ble National Green Tribunal (NGT) in the matter of M.A. 98 of 2022 In O. A. No. 180/2021 (Mukul Kumar Vs State of Uttar Pradesh & Ors) dated 12/01/2024.

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1. Mukul Kumar have filed an Original Application bearing No.180/2021 against the State of Uttar Pradesh & Ors. before the Hon'ble NGT, Principal Bench, New Delhi, for consideration of remedial action against non-compliance of Bio-Medical Waste Management Rules, 2016 read with Guidelines for handling and treatment and disposal of waste generated during treatment/diagnosis/quarantine of Covid-19 patients, issued by CPCB, which are revised from time to time etc.
2. **In compliance of the Hon'ble NGT Order dated 07/01/2022 in O.A. 180/2021 submitted as follow:**
 - a. Maharashtra Pollution Control Board has authorised 20,134 Nos of Bedded & 48,139 Nos of Non-Bedded HCEs in Maharashtra. Total of approx 74 MT/Day BMW generated is collected and disposed off though 30 Nos of BMW CBWTFs operating in State having uniform spread across the State.

- b. Present total treatment capacity of Existing CBWTFs is Incineration-94 MT/Day & Autoclave-80 MT/Day.
- c. Consent to Establish granted for new 8 No. CBWTFs.
- i. Bioclean System, Shirampur, Ahmednagar.
 - ii. Vissudha Processing, Gondia MIDC, Gondia
 - iii. Satyajeeet Envirosolution, Velapur, Solapur.
 - iv. Envo Solution, Yeola MIDC, Nashik.
 - v. Jaywant Industries, Additional MIDC, Yavtmal
 - vi. Laksh Envovlean, MIDC Mohadi Bhandara.
 - vii. Indo Uk Helthcare Pvt. Ltd, MIDC Butibori.
 - viii. Divekar Environmental Solution, MIDC Kurkumb, Pune
- d. The Public Health Department, Government of Maharashtra vide Government Resolution dated 7/3/2022, had constituted a State Level Monitoring Committee and District Level Monitoring Committees.
- e. 1st and 2nd Meeting of the State Level Monitoring Committee were conducted on 29/3/2022 & 14/3/2023 respectively. Meeting of the District Level Monitoring Committees are conducted regularly by respective Dist. Collectors.
- f. All 30 CBWTF in state of Maharashtra are complied w.r.t. provision of Vehicle Tracking System, Barcode system, upgradation of incinerator to 2 sec residence time, Air pollution Control Devices and Effluent Treatment Plant OCEMS Connectivity to MPCB and CPCB server, Autoclave (Graphical Recorder). However, Board also conducted Third Party Performance Audit of all 30 CBWTFs to ensure overall performance of CBWTFs in state of Maharashtra in accordance with BMWM Rules,2016 and CPCB revised guidelines 2016 through IIT, Mumbai. Show Cause Notices are issued to the

CBWTFs for compliance of shortfalls as per the said report.

- g. Randomized Risk Based Visit Scheduler is followed for Monitoring of HCFs/ CTF
 - i. CBWTF - Monthly.
 - ii. Bedded HCEs
 - a. HCEs having beds >200 Every Three months.
 - b. HCEs having beds 50 to 199-Once in Six months.
 - c. Blood Bank, Pathological Labs are not covered under Randomised Visit scheduler.
 - iii. Due to limited manpower availability randomized visit schedule remains a challenge.
- h. In Calendar year 2023 monitored HCF-1689 Nos and CBWTF-30 Nos. and Legal action initiated against non-complying HCF- 290 Nos and CBWTF-7 Nos.
- i. National Centralized Bar Code System developed by CPCB have been adopted by all CBWTFs.
- j. All vehicles authorized for collection of Bio Medical Waste have installed GPS. Development of Online Vehicle Tracking System Portal is in progress.

3. In compliance of Hon'ble NGT Order dtd.23/1/2023 in the matter of M.A. 98 of 2022 In O. A. No. 180/2021 submitted as follow:

- a. Training to all Members of District Level Monitoring Committee consisting of Medical Officers of Municipal Corporations, District Health Officers, Asst. District Health Officers, Zilha Parishad; District Civil Surgeons, Residential Medical Officers, Pathologist, Medical Superintendents of all Districts is given through Ramaiah Medical College, Bangalore during the month of November 2023. Total 220 participants were attended the said training.

- b. It is proposed to conduct a training to all District Magistrates through State Government Training Institute Yashada, Pune.
- c. A proposal to carry out gap analysis is received from IIT, Mumbai, which is under scrutiny. Gap analysis will be carried out in due course of time.

4. In compliance of Hon'ble NGT Order dtd.17/10/2023 in the matter of M.A. 98 of 2022 In O. A. No. 180/2021 submitted as follow:

In compliance of the Order dtd.20/7/2020 passed by the Hon'ble NGT in Original Application No.72/2020- the State of Maharashtra have submitted the Status Report of waste handled (generation & disposal) during Covid-19 period to CPCB. While disposing the matter vide Order dated 18/1/2021, the status report was taken on record by the Hon'ble NGT.
